

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-129**  
196/241/242/ND/18

**IN THE MATTER OF:**

Mr. Pradeep Thapar & Ors  
**Vs.**  
M/s. B.K. Gears Pvt. Ltd.

... APPLICANT

... RESPONDENT

**SECTION**  
U/s 241-242

**Order delivered on 12.02.2021**

**CORAM:**  
**CH. MOHD. SHARIEF TARIQ**  
**MEMBER (JUDICIAL)**  
**SHRI NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**


**PRESENT:**

For the Applicant :  
For the Respondent :  
For the Intervener :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 20.04.2021.

  
**(Madhu Narula)**  
**Court Officer**